

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4428**  
TO BE ANSWERED ON 14.12.2016

**NSG WAIVER**

4428. SHRI R. PARTHIPAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether an NSG waiver for nuclear trade and a non-trivial level of domestic human resources are planned; and
- (b) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

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- (a) India is currently engaged in nuclear trade with international partners based on a waiver from Nuclear Suppliers Group (NSG) in 2008.
- (b) The waiver is in the form of a concession without according India the status of a full member of NSG and therefore has an element of unpredictability and attendant risks in the long-run for India's long-term nuclear power programme. Full membership of the NSG would enable India to have enhanced and predictable global access to nuclear technology, fuel, materials and components required for our expanding civil nuclear programme. It would advance energy security, contribute to India's growth strategy based on clean energy to combat climate change, and strengthen global nuclear non-proliferation.

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